402

the Government to provide job to atleast one person from each of such affected families in Rourkela Steel Plant.

Matters Under Rule 377

## (vi) Need to accord early clearance to Nabinagar Thermal Power Project, Bihar

[Translation]

SHRI VIRENDRA KUMAR SINGH (Aurangabad). Mr. Chairman, Sir, Bihar State is facing acute power crisis. Power is supplied only for two days a week to the people resulting in withering away of crops of farmers and closure of small scale industries. Resources of self-employment among the youths are vanishing and normal life of the state is disturbed

To solve the power crisis there is a proposal to set-up a Thermal Power Project with 1000 MW capacity in Nabinagar under my Parliamentary constituency.

Therefore, I urge upon the Central Government to take effective steps for arrangement of power supply at the earliest by sanctioning the proposed Nabinagar Thermal Power Project in public interest.

## Need to set up an LPG Bottling Plant at (vii) Jalpaiguri or Siliguri

[English]

PROF JITENDRA NATH DAS (Jalpaiguri) Sir. I wish to draw the attention of the Government towards the acute shortage of LPG in the Divisional Headquarters, Jalpaiguri.

About 5000 applications seeking LPG connections are pending with the existing dealers. Irregular supply of LPG cylinders to the consumers is creating another crisis in the area which leads to road blocking by the people. The people of the area are very much agitated over these issues. This is not only the crisis in Jalpaiguri alone but same situation prevails in all the districts of North Bengal

I urge upon the Union Government either to increase LPG quota to the existing dealers or to sanction more dealership in the area to meet the backlog and defuse the crisis of LPG cylinder supply to the consumers regularly. I also request to set up an LPG bottling plant at Jalpaiguri or at Siliguri at 'an early date to meet the demand of the districts of North Bengal.

## (iliv) Need to allocate sufficient funds for early completion of Madras Rapid Transport System Project

SHRI N.S.V. CHITTHAN (Dindigul) : Madras being

one of the important metropolitan cities of India should have a circular Rapid Railway Transport System to avoid traffic congestion, maintain the ecological balance and for speedy transportation of commuters and the general public.

The Madras Rapid Transport System (MRTS) which envisaged by the Madras Area Transport Study Unit of Southern Railway during 1968-70 and was cleared by the Planning Commission in 1969 has not yet been completed. The project cost for Madras Beach to Luz Mylepore section was estimated at Rs. 160 21 crore in 1987 and it escalated to Rs. 252 crore in 1996 to cover a distance of 8.79 Km. The project has been completed upto Chepauk only and the same has been opened up for traffic.

The second phase between Luz to Vallachery to cover a distance of 10.32 Km. is yet to be taken up. The third phase from Vellachery to Villivakkam and finally from Villivakkam to Avadi via vellachery is to be taken up after completion of the second phase.

I request the Union Government to allocate sufficient funds in the ensuing Budget to speed up the project with a commitment to complete the project at least upto Luz by March. 1977 and the second and third phases to be taken up immediately for execution.

15.09 hrs.

## STATUTORY RESOLUTION RE: CONTINUANCE OF PROCLAMATION BY PRESIDENT IN RELATION TO THE STATE OF JAMMU AND KASHMIR

[English]

THE PRIME MINISTER (SHRI H D DEVE GOWDA) I beg to move :

> "That this House approves the continuance in force of the proclamation dated the 18th July, 1990 in respect of Jammu and Kashmir, issued under Article 36 of the Constitution by the President for a further period of six months with effect from the 18th July, 1996"

Sir, the President's rule in Jammu & Kashmir is coming to an end on 18th July, 1996 and we want its extension for a short duration. Though we are asking for extension for a further period of six months. I would like to make it amply clear to this august House that the Government has already taken a decision to hold election as early as possible. In this